

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:824
ANSWERED ON:27.07.2000
BAN ON SALE OF SOLVENTS
SUBODH MOHITE

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government have imposed a ban on the sale and use of solvents, especially Hydrocarbons;
- (b) if so, the reasons therefor;
- (c) whether the Government are aware that due to this ban pesticides industry is facing great problem; and
- (d) if so, the measures proposed by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (b) :- Government have not imposed ban on the sale and use of solvents especially Hydrocarbons. However, to prevent the use of naphtha and solvents, raffinate and slop for the purpose of adulteration of motor spirit and high speed diesel, the Government have promulgated the Solvent, Raffinate and Slop (Acquisition, Sale, Storage and Prevention of use in Automobiles) Order, 2000 and the Naphtha (Acquisition, Sale, Storage and Prevention of use in Automobiles) Order, 2000 under the provisions of Essential Commodities Act, 1955.